

Contempt Case (C)

Token Number- 2685/2020

S.J.

Shambhu Sharan Lall

Petitioner

Versus

The State of Jharkhand & Others

Respondents

C.F.S.

Petition:- N/A

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Annex-2 may be certified to be true.
2. A.F.S. of Rs. 05/- is wanting on Annex-1.
3. Year of the case mentioned in Index page may be corrected.
4. Nomenclature of the case mentioned in Index (Annex-1), synopsis (Page-I) and sub para-1 may be corrected as per para-1.
5. Serial number of opposite party has not been written in proper sequence.
